Sometime back when I had moved the Constitution Amendment Bill, the 24th Constitution afterwards Amendment Bill was introduced by Government. At the time, I had referred to this issue and raised the point whether when an identical Bill was already introduced by me, a similar Bill could be brought here. think an identical situation is there now.

MR. DEPUTY-SPEAKER: When the Bill is pending before the House. It is only when another identical Bill is pending at that time. Anyway, for the time being -(Interruption).-Order please. I would like to be very clear, and I would like the Minister concerned to come forward. 'That is why I say it can be introduced at this stage. (Interruption) Order please. Now, the question is:

"That leave be granted to introduce a Bill further to amend the Mines Act, 1952.."

The motion was adopted.

SHRI S. C. SAMANTA: I introduce the Bill.

COIR INDUSTRY (AMENDMENT) BILL*

(Amendment of sections 10, 20 etc.)

SHRI S. C. SAMANTA (Tamluk): I beg to move for leave to introduce a Bill further to amend the Coir Industry Act, 1953.

DEPUTY-SPEAKER: MR. The question is:

"That leave be granted to introduce a Bill further to amend the Coir Industry Act, 1953."

The motion was adopted:

SHRI S. C. SAMANTA: I introduce the Bill.

DELHI RENT CONTROL* (AMEND-MENT) BILL*

(Amendment of section 2)

श्री शक्ति भ्षण (दक्षिण दिल्ली) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हं कि दिल्ली भाटक नियंत्रण ग्रधिनियम, 1958 का ग्रीर संशोधन करने वाले विधेयक को पूरःस्यानित करो की भ्रनुमति दी जाये।

DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Rent Control Act, 1958."

The motion was adopted.

श्री ज्ञज्ञि भष्णः मैं विधेयक पुरःस्थापित करता हं।

15.13 hrs.

PREVENTION OF COW SLAUGH-TER BILL

by Shri Bharat Singh Chowhan-contd.

MR. DEPUTY-SPEAKER: We take up further consideration of the following motion moved by Mr. B. S. Chowhan on the 1st September, 1972:-

"That the Bill to prevent cow slaughter in India, be taken into consideration."

Two hours were allotted. 1 20 minutes were taken. 40 minutes Shri Ram Gopal is the balance. Reddy was on his legs.

SHRI M. RAM GOPAL REDDY (NIZAMABAD) rose-

^{*}Published in Gazette of India Extraordinary, Part II, Section dated 17.11.72.